

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 42 of 2013

Dated : 31st May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Bharti Hexacom Ltd. ... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. Bipin Gupta (for R-2)
Mr. R.K. Mehta &
Mr. R.R. Pathak (for R.1)

ORDER

As agreed by the learned counsel for the parties, post the matter for further hearing on **12.07.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vt